

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI


T.C.P No. 172/(MAH)/2017
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)
SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.06.2017

NAME OF THE PARTIES: SBI Global Factors Ltd.
V/s.
Sanna Syntex Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
③	Aparna Wagle ilb HSA Advocates For Petitioner	Senior Associate	 28/06/17

ORDER

TCP No. 172/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 14.7.2017.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)